

Interim Resolution Professional: Arun Poddar: IBBI Registration No. IBBI/PA-001/IP-P02237/2020-2021/13387												
Name of the corporate debtor: Saha Distributors Private Limited, Date of Commencement of CIRP: 09-07-2024; List of creditors as on date 24-07-2024												
List of unsecured financial creditors belonging to any class of creditors (A/notee)												
Sl. No.	Name of creditor	Flat /Office No.	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted		Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	(Amount in Rs.) Remarks, if any
			Date of receipt	Amount claimed			Amount covered by guarantee	Whether related party?				
	NIL						0	0	0	0	0	0
	Total						0	0	0	0	0	0

**Arun Poddar**  
 Interim Resolution Professional  
 In the matter of Saha Distributors Private Limited  
 IBBI Registered no.: IBBI/PA-001/IP-P02237/2020-2021/13387  
 IBBI Registered Address: 1st Floor, 144B Shyama Prasad Mukherjee Road, Post Office Kallighat Near Rash Behari More, Kolkata, West Bengal, 700026  
 Registered Mobile: 99529 66744  
 IBBI Registered Email Id: [ca.arunpoddar@gmail.com](mailto:ca.arunpoddar@gmail.com)  
 Authorisation for Assignment (AFA) valid upto: June 30, 2025  
 Process Specific Address: Arun Poddar c/o Ancoras Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703.  
 Process Specific Email Id: [cirp.sahadp@incorpaa.com](mailto:cirp.sahadp@incorpaa.com)

